

ABHIJEET (TOLL ROAD KARNATAKA) LIMITED
(Undergoing Corporate Insolvency Resolution Process)

LIST OF MEMBERS OF COMMITTEE OF CREDITORS (CONSTITUTION OF COMMITTEE OF CREDITORS) AS ON 31/03/2022 (INSOLVENCY COMMENCEMENT DATE) BEING 18/04/2022 THE LAST DATE FOR SUBMISSION OF CLAIMS .

Sr. No	Name/Address of the Financial Creditors	Contact person / Email ID/Contact No.	Claim submitted (Rs.)	Claim admitted(Rs.)	Voting Share (%)
1	State Bank of India Stressed Asset Group Resolution Commercial III, 112 TO 115 Tulsiani Chambers 1 st floor press journal marg Nariman Point, Mumbai Maharashtra 400021	Mr. Daya Shankar Assistant General Manager and CLO Email : team2.61341@sbi.co.in legal.61341@sbi.co.in 022-22021299	70,20,01,944.15 (Rupees Seventy Crore twenty Lacs one thousand nine hundred forty four and paisa fifteen only)	70,20,01,944.15 (Rupees Seventy Crore twenty Lacs one thousand nine hundred forty four and paisa fifteen only)	43.31
2	India Infrastructure Finance Company Limited 5th Floor, Block - 2, Plate - A & B, NBCC Tower, East Kidwai Nagar, New Delhi - 110023	Mr. JATIN KUMAR , Manager Email :- samk.dasgupta@iifcl.in rashmi.kadian@iifcl.in jwnglaryia@iifcl.in jatin.kumar@iifcl.in 09560584795	27,30,77,634.11 (Rupees Twenty Seven Crore Thirty Lacs Seventy Seven Thousand Six Hundred Thirty Four and eleven paisa only)	27,30,77,634.11 (Rupees Twenty Seven Crore Thirty Lacs Seventy Seven Thousand Six Hundred Thirty Four and eleven paisa only)	16.85



3	BANK of India Specialized Asset Recovery Management Branch , Mezzanine floor , Bank Of India Building M .G, Road Fort Mumbai- 400001	Mr. Avanendra Kumar Singh , Chief Manager E mail : Sarn:mumbaisouth@bankof india.co.in 09820483911	35,59,02,000.00 including interest (Rupees Thirty Five Crores Fifty Nine Lacs Two Thousand only)	35,59,02,000.00 including any interest (Rupees Thirty Five Crores Fifty Nine Lacs Two Thousand only)	21.95
4	Bank of Baroda (As per GOI notification dated 02.01.2019 , the amalgamation of Dena and Vijaya Bank with Bank of Baroda is effected on 01.04.2019 and surviving entity shall be known as Bank of Baroda	Shri Arun Singh , Chief Manager Email : samdel@bankofbaroda.co m 011-41709201	29,00,82,707.64(Rup ees Twenty Nine Crore Eighty Two Thousand Seven Hundred and Seven Rupees and Sixty Four Paise only)	29,00,82,707.64(Rupees Twenty Nine Crore Eighty Two Thousand Seven Hundred and Seven Rupees and Sixty Four Paise only)	17.89
	Total		162,10,64,285.90	162,10,64,285.90 (Rupees One Sixty Two Crore Ten Lacs Sixty Four Thousand Two Hundred and Eighty Five paise Ninety Only)	100.00

NOTES :

- The above List of Creditors' / claims are based as per claims submitted by the creditors in respective FORMS along with supporting documents as on 31/03/2022 (Insolvency Commencement Date) being 18/04/2022 last date for submission of claims.



2. IRP has relied upon the claims submitted as per Form C along with supporting documents / calculation sheets for verification and admitting the amounts along with interest as till date the corporate debtor has not submitted any Financials and / or any other documents as communicated by IRP. As per Master Data of MCA, the last financials submitted by the corporate debtor to the Registrar of Companies is of 31/03/2018.
3. The amounts are subject to change as are under verification and being submitted provisionally. Subsequently, the list of claims / amount may change as IRP/RP may receive further claims over a period of time prescribed in IBC 2016 and based on additional information made available to IRP/RP in respect of existing claims or additional information from books of accounts maintained by the Corporate Debtor.

CA Anil Matta Interim Resolution Professional of
Abhijeet Toll Road (Karnataka) Limited
IP Regn No: IBBI / IPA-001 / IP-P00223/ 2017-18 / 10422
Place: New Delhi,
Dated: 22/04/2022



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